## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 2 49 /(MAH)/2017

C	)R	AM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Swift Shipping and Freight Logistics Put. Ltd.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_\_ OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME DESIGNATION

2. Sheaddha Jha
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cp 249/2017

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## Order CP 249/I&BP/NCLT/MB//MAH/2017

Company Petition is admitted.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)